

**Notice Calling for suggestions, views, comments etc from WTO- SPS Committee members within a period of 60 days on the Draft Food Safety and Standards (Prohibition and Restrictions on Sales) Amendment Regulations, 2018 .**

No. stds/Additive-3/notification/FSSAI/2018.- In the Food Safety and Standards (Prohibition and Restrictions on Sales) Regulations, 2011, in regulation 2.3, in sub-regulation 2.3.14, in clause (19) at the end, the following proviso shall be inserted, namely-

“Provided that if such product is sold through vending machine a display or label in respect of artificial sweetener shall be placed on the cups or container in which the product is served and also on the vending machine prominently as per the labelling requirements prescribed under the regulation 2.4.5 (24, 25, 26, 28 and 29) of Food safety and Standards (Packaging and labelling ) Regulation,2011.”